

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-17/2015/11251/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the ^{2d} 22 November, 2023.

Sub: **Casual leave alongwith station leave permission.**

Ref:- Your letter No. DJHj/23/3067 dtd. 09.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.11.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 17.11.2023, till the morning of 20.11.2023.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sdb
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2015/11252/dated , 22-11-23

Copy to.

- ✓1. The Project Manager, Gauhati High Court.

8.17
JT. REGISTRAR (VIGILANCE)
SR